

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**EP No. 1 of 2017 in
Appeal No.228 of 2012**

Dated: 16th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s SNJ Sugars & Products Ltd.

...Appellant(s)

Vs.

Transmission Co. of Andhra Pradesh Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. S.R. Raju Ramachandran
Mr. Sasidharan
Mrs. V. Sl. Lakshmi
Ms. Mythili Vijay Kumar Thallam
Mr. A. V. Balan**

ORDER

Issue notice to the Respondents returnable on 09.02.2017. The Appellant is directed to serve dasti on Respondent Nos. 1 & 1 (a).

List the matter on **09.02.2017.**

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**